(113)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.509/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

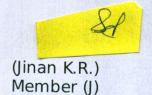
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Emami Infrastructure Ltd. & Ors		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
i.	MANOS KA	R. BANTHLA, P.	cs q Petitione	27/11/2017
2.	PRITHA B	ost, Pas	3	
1.	PAYEL JA	10., Company	Secretary & Repr	
2.	PRIYANKA	MUNORA, Cempa	Applicant Comp by Secretary? AR of Applica	pany-1" ant -2"

ORDER

Ld. Pr. CS for the petitioners is present.

List on 06/12/2017.



(V.P.Singh) Member (J)